

posts of Lower Division Clerks in the Government of India are as follows:

Previous scale.—Rs. 60—3—81—EB—4—125—5—130 plus Rs. 50 as dearness allowance and Rs. 5 as interim relief up to a pay of Rs. 100 and Rs. 55 as dearness allowance and Rs. 5 as interim relief for pay ranging between Rs. 101 and Rs. 150.

Revised Scale.—Rs. 110—3—131—4—155—EB—4—175—5—180 plus dearness allowance of Rs. 10 upto a pay of Rs. 149 and Rs. 20 thereafter.

(b) They perform the normal clerical duties which include handling of cash also. They have not to go round and collect revenue.

(c) No.

(d) The question does not arise.

Delhi Zoo

1525. **Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any new additions of rare animals have been made at Delhi Zoological Park recently; and

(b) if so, what are the animals and from where these were procured?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir.

(b) Since answering a similar question No. 1653 on 14-3-1961 the following additions have been made:

Two Gibraltar monkeys received as gift from Spain.

Three Canada geese received as gift from the Government of United States of America.

Six Agoutis and 12 Java sparrows on exchange basis from the Calcutta Zoo.

Traffic Running Staff

1526. { **Shri Subbiah Ambalam:**
Shri Tangamani:
Shri Sampath:

Will the Minister of Railways be pleased to state:

(a) whether the Traffic Running Staff have not gained monetary benefits in the matter of Wage fixation after Second Pay Commission unlike all other categories;

(b) if so, what are the reasons for the same; and

(c) what steps are proposed to be taken in this matter affecting 13000 employees?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Like other categories of staff the Traffic Running staff have also gained in the matter of Wage fixation after Second Pay Commission.

(b) and (c). Do not arise.

Fire-fighting Tug

1527. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a fire-fighting tug has been built in the shipyard of Hooghly Docking and Engineering Company;

(b) whether there is any proposal to build such tugs for supply to other ports in India or for commercial purposes; and

(c) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) An order was placed by the Calcutta Port Commissioners with the Hooghly Docking and Engineering Co. Ltd. in March 1960, for the construction of two Fire Floats at a cost of Rs. 66,99,074. One of the fire floats is in replacement of an existing fire float which has passed her useful life while the other is an addition. Both the vessels have been launched and the builders are